

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 29/(MAH)/2016
CA No.

CORAM:

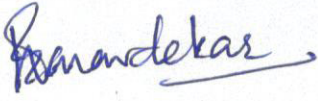
Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2017

NAME OF THE PARTIES: Mr. Ramesh S. Modi

V/s.
M/s. Modi Landscape Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Bhauravi Wanavdekar	Adv for R 2+3 <u>ORDER</u>	

C.A. No. 124/2016, 07/2017 & 03/2017

In

C.P. No. 29/241-242/NCLT/MB/MAH/2016

1. None present from the side of the Petitioner. From the side of the Respondent Ld. Counsel appeared and seeking adjournment in respect of Notice of Motion No. 03/17 on the ground that the Advocate who is representing the matter is not available. Records further demonstrate that the C.A. No. 07/17 has also been filed on 13.01.2017 in the Registry.
2. Ld. Advocate of the Respondent has also informed that he has not been supplied the copy of the said Application No. 07/2017. Under the circumstances the Petitioner is hereby directed to give a copy of the C.A. No. 07/17 to the other side.
3. Under the circumstances, Notice of Motion No. 03/17 along with C.A. 07/17 are now listed for hearing on **17.02.2017** with the directions to the Ld. Representative present to communicate the contents of this order and the next date of hearing to the other side.

Sd/-
M. K. SHRAWAT
Member (Judicial)

Dated: 16th January, 2017.